

# **LOK ADALAT**

**25<sup>th</sup> Day of September, 2021**

**BENCH - I**

**The Hon'ble Justice Shampa Sarkar**

**Mr. Pratik Kumar Bhattacharyya, Learned Advocate**

**Court Room No.- 8**

Sl. No.	Case No.	Cause Title	Name of the Advocate
1.	FMAT 729 of 2016	Laxmi Santra @ Malik Vs. National Insurance Co. Ltd.	Jayanta Kumar Mondal
2.	FMAT 1211 of 2017	Bibi Rabea @ Rabea Bibi & Ors. Vs. National Insurance Co. Ltd. & Anr.	Jayanta Kumar Mondal
3.	FMA 183 of 2017	National Insurance Co. Ltd. Vs. Sudipta Chakraborty & Anr.	Sucharita Paul
4.	FMA 564 of 2017 COT 115 of 2018	National Insurance Co. Ltd. Vs. Durjodhan Barman & Ors.	Arabinda Kundu
5.	FMA 87 of 2009 COT 38 of 2008	National Insurance Co. Ltd. Vs. Gopa Modak & Ors.	Parimal Kumar Pahari
6.	FMA 89 of 2009 COT 37 of 2008	National Insurance Co. Ltd. Vs. Aloka Roy & Ors.	Parimal Kumar Pahari
7.	FMA 86 of 2009 COT 39 of 2008	National Insurance Co. Ltd. Vs. Dipa Chakraborty & Ors.	Parimal Kumar Pahari
8.	FMA 88 of 2009 COT 36 of 2008	National Insurance Co. Ltd. Vs. Parashmoni Kundu & Ors.	Parimal Kumar Pahari
9.	FMA 359 of 2011	Angura Begam Vs. National Insurance Co. Ltd. & Ors.	Krishanu Banik
10.	FMAT 1288 of 2019	National Insurance Co. Ltd. Vs. Poly Chowdhury	Rajesh Singh
11.	FMAT 1255 of 2019	National Insurance Co. Ltd. Vs. Smt. Bedana Ghosh & Ors.	Rajesh Singh
12.	FMAT 609 of 2018	Umravati Devi Vs. National Insurance Co. Ltd. & Anr.	Rakib Hussain
13.	FMAT 195 of 2021	Sanatan Nechha Vs. National Insurance Co. Ltd. & Anr.	Sandip Bandopadhyay
14.	FMAT 988 of 2015	Habibar Rahaman & Ors. Vs. National Insurance Co. Ltd. & Anr.	Jayanta Banerjee
15.	FMAT 871 of 2018	Bimala Barman & Anr. Vs. National Insurance Co. Ltd. & Anr.	Sandip Bandopadhyay
16.	FMAT 987 of 2015	Gayatri Bardhan Vs. National Insurance Co. Ltd. & Anr.	Jayanta Banerjee
17.	FMAT 325 of 2019	Susovan Mithia Vs. National Insurance Co. Ltd. & Anr.	Sandip Bandopadhyay
18.	FMAT 536 of 2020	Narayan Lakra & Anr. Vs. National Insurance Co. Ltd. & Anr.	Sandip Bandopadhyay
19.	FMAT 737 of 2008	Nitu Sarkar & Ors. Vs. National Insurance Co. Ltd. & Ors.	Amit Ranjan Roy
20.	FMAT 1604 of 2009	Ganga Rani Maity & Ors. Vs. United India insurance Co. Ltd. & Ors.	Amit Ranjan Roy
21.	FMA 1116 of 2008	Shila Chakraborty Vs. United India Ins. Co. Ltd. & Anr.	Sanchita Ghosh

22.	FMA 4624 of 2016	Smt. Shanti Santra & Ors. Vs. United India Insurance Co. Ltd. & Ors.	Krishanu Banik
23.	FMAT 1082 of 2014	Sabenur Bibi & Ors. Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik
24.	FMA 499 of 2004	Subrata Pal @ Bablu Pal Vs. United India Insurance Co. Ltd.	Krishanu Banik
25.	FMA 1240 of 2008	Sanjoy Saha Vs. United India Insurance Co. Ltd.	Krishanu Banik
26.	FMAT 400 of 2011	Sumitra Devi @ Mahato & Anr. Vs. United India Insurance Co. Ltd.	Krishanu Banik
27.	FMA 968 of 2013	Swapan Bhowmick Vs. United India Insurance Co. Ltd. & Anr.	Sanchita Ghosh
28.	FMA 699 of 2005	Shama Parwen & Ors. Vs. United India Insurance Co. Ltd.	Krishanu Banik
29.	FMA 368 of 2001	Smt. Subhra Gupta & Ors. Vs. United India Insurance Co. Ltd.	Krishanu Banik
30.	FMA 348 of 2004	Swapan Kr. Dey & anr. Vs. United India Insurance Co. Ltd.	Krishanu Banik
31.	FMA 592 of 2010	Dolarani Singha & Ors. Vs. United India Insurance Co. Ltd.	Krishanu Banik
32.	FMAT 89 of 2019	Sk. Mafijul @ Sekh Mafijul Vs. United India Insurance Co. Ltd. & Anr.	Krishanu Banik
33.	FMA 1529 of 2008	Bikash Ghosh Vs. United India Insurance Co. Ltd. & Anr.	Sanchita Ghosh
34.	FMA 261 of 2003	Wasira Begum & Ors. Vs. United India Insurance Co. Ltd.	Krishanu Banik
35.	FMA 984 OF 2006	Diptendu @ Dipenu Sen & Anr. Vs. United India Insurance Co. Ltd.	Krishanu Banik
36.	FMA 973 of 2006	Ranjit Kr. Kundu & Ors. Vs. United India Insurance Co. Ltd.	Krishanu Banik
37.	FMA 213 of 2002	Gour Das & Anr. Vs. United India Insurance Co. Ltd.	Krishanu Banik
38.	FMA 969 of 2013	Ranjusree Dhara @ Ramjushri Dhara & Ors. Vs. United India Insurance Co. Ltd. & Anr.	Sanchita Ghosh
39.	FMAT 781 of 2008	Radha Rani Maity & Ors. Vs. United India Insurance Co. Ltd. & Ors.	Sanchita Ghosh
40.	FMAT 767 of 2016	Minor Biswajit Mondal & Ors. Vs. United India Insurance Co. Ltd. & Anr.	Muktokesh Das
41.	FMAT 1312 of 2019	Laxmi Gowala Vs. United India Insurance Co. Ltd.	Muktokesh Das
42.	FMAT 579 of 2019	Champa Biswas & Anr. Vs. Branch Manager, United India Insurance Co. Ltd. & Anr.	Muktokesh Das
43.	FMAT 1460 of 2012	Manuwara Begum & Ors. Vs. Oriental Insurance Co. Ltd.	Jayanta Kumar Mondal

44.	FMAT 540 of 2020	Ajjul Sekh & Anr. Vs. Oriental Insurance Co. Ltd. & Anr.	Jayanta Kumar Mondal
45.	FMA 71 of 2012	Bibi Fatema & Ors. Vs. Oriental Insurance Co. Ltd. & Anr.	Jayanta Kumar Mondal
46.	FMAT 1034 of 2012	Debasish Soren & Anr. Vs. Oriental Insurance Co. Ltd. & Ors.	Krishanu Banik
47.	FMAT 954 of 2013	Anju Bibi & Anr. Vs. Oriental Insurance Co. Ltd. & Anr.	Krishanu Banik
48.	FMAT 1123 of 2011	Kamrun & Ors. Vs. New India Assurance Co. Ltd & Anr.	Jayanta Kumar Mondal
49.	FMA 405 of 2009	New India Assurance Co. Ltd Vs. Bandana Ghatak & Ors.	K K Das
50.	FMA 443 of 2011	New India Assurance Co. Ltd. Vs. Surajit Dhara @ Saheb Dhara & Anr.	Soumendra Nath Ganguly
51.	FMAT 721 of 2018	Prem Kumar Paswan & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Amit Ranjan Roy
52.	FMA 871 of 2012	Tamirannesa Bibi & Ors. Vs. New India Assurance Co. Ltd & Ors.	Krishanu Banik
53.	FMA 1505 of 2011	Manija Molla & Ors. Vs. New India Assurance Co. Ltd & Anr.	Krishanu Banik
54.	FMAT 78 of 2010	Rina Mallick & Ors. Vs. The D.M & Anr.	Sanat Kumar Mallick
55.	FMA 575 of 2018	Sabita Jadab & Ors. Vs. New India Assurance Co. Ltd & Anr.	Jayanta Kumar Mondal
56.	FMA 3830 of 2016	Jalal Molla @ Jalal Uddin Molla & Anr. Vs. New India Assurance Co. Ltd & Anr.	Jayanta Kumar Mondal
57.	FMAT 1119 of 2016	Dipali Baidya & Ors. New India Assurance Co. Ltd & Anr.	Jayanta Kumar Mondal
58.	FMAT 263 of 2018	Salema Bibi dafadar & Anr. Vs. New India Assurance Co. Ltd & Anr.	Jayanta Kumar Mondal
59.	FMA 964 of 2013	New India Assurance Co. Ltd. Vs. Sashwati Chatterjee & Ors.	Parimal Kumar Pahari
60.	FMAT 475 of 2009	Sarita Sharma & Ors. Vs. New India Assurance Co. Ltd. & Anr.	Krishanu Banik
61.	FMA 2354 of 2005	Prafulla Kumar Bhakta & Ors. Vs. New India Assurance Co. Ltd	Krishanu Banik
62.	FMA 2629 of 2016	ICICI general Insurance Co. Ltd. Vs. Abhinaba Sinha @ Singha & Anr.	Parimal Kumar Pahari
63.	FMA 1532 of 2015	ICICI Lombard General Insurance Co. Ltd. Vs. Namita Let & Ors.	Parimal Kumar Pahari
64.	FMA 2331 of 2016	Bajaj General Insurance Co. Ltd. Vs. Maya Porey	Rajesh Singh
65.	FMAT 10 of 2020	Chinmoy Biswas Vs. HDFC ERGO General Ins. Co. Ltd.	Krishanu Banik
66.	FMA 541 of 2014	Reliance General Insurance Co. Ltd. Vs. Bani Mahato & Ors.	K K Das

**TO JOIN THE LOK ADALAT PROCEEDINGS VIRTUALLY (MS TEAMS), PLEASE CLICK ON THE LINK BELOW :-**

[Click here to join the meeting](#)

**OR**

[https://teams.microsoft.com/l/meetup-join/19%3ameeting\\_YTNiZTc3NjMtNGI1My00NjhiLTkzZmYtZjIzYWQ2MTQ0Zihl%40thread.v2/0?context=%7b%22Tid%22%3a%22daa3505d-cb90-4135-868f-adee809ff8bf%22%2c%22Oid%22%3a%229d839977-bc93-401c-aa53-a7a06b82976f%22%7d](https://teams.microsoft.com/l/meetup-join/19%3ameeting_YTNiZTc3NjMtNGI1My00NjhiLTkzZmYtZjIzYWQ2MTQ0Zihl%40thread.v2/0?context=%7b%22Tid%22%3a%22daa3505d-cb90-4135-868f-adee809ff8bf%22%2c%22Oid%22%3a%229d839977-bc93-401c-aa53-a7a06b82976f%22%7d)

